## three services

762. SHRI K. **CHANDRASEKHA** RAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether the Court Martial rules for the three services are being unified;
- (b) whether Government propose modernise the rules; and
  - (c) if so, what are the details thereof?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) to (c) Proposal to have a uniform code for the three Services is under [ negative, the reasons therefor? consideration.

763. SHRI JANARDHANA REDDY Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of complaints of corruption, embezzlements and other irregularities received against the officials of the Delhi Municipal Corporation during the last two years; and
- (b) whether investigations were made into these complaints?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) According to information received from the Municipal Corporation of Delhi, 4877 complaints were received during the relevant period.

(b) Appropriate action was taken in each case. Some of the cases have been referred to the C.B.I, and Delhi Police.

## Uniformity in wages of cinema employees in Delhi

764. SHRI AWADHESHWAR SAD SINHA: Will the Minister of IN FORMATION AND BROADCASTING be pleased to state:

(a) whether the wages of persons employed in the cinema houses in Delhi

Unification of Court Martial Rules for sharply vary from cinema house to cinema house:

- (b) whether these employees have security of service;
- (c) whether Government propose to ensure uniformity in the wages of employees in all the cinemas and to bring security of services to them:
- (d) if so, what arc the details thereof and by when these are proposed to be enforced;
- (e) if answer to part (c) above be in the

THE DEPUTY MINISTER IN THE Complaints against the officials of DMC MINISTRY OF INFORMATION AND i BROADCASTING (.SHRI DHARAM BIR ' SINHA): (a) No, Sir.

- (b) Yes, Sir.
- (c) to (e) A Bill to regulate employment in film industry is under consideration of the Government.

## Amount allocated for big and medium scale industries in U.P.

765. SHRI SYED AHMAD HASHMI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state the amount allocated for big and medium scale industries under the annual plan for 1975-76 of Uttar Pradesh and the amount proposed to be allocated for the year 1976-77 to that State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): The information is given below:

Large and Medium Industries—Uttar Pradesh

(Rs. Crores) Outlay approved by Planning Commission

1975-76 .... 33.40 1976-77 . 31.62